

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 209**  
**TA(IBC)-26(PB)/2022**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Co. Ltd	.... Petitioner/Applicant
Vs.	
Parshwanath Textiles Pvt. Ltd.	.... Respondent

**Order under Rule 16(d) of the NCLT Rules, 2016**

**Order delivered on 09.01.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**PRESENT:**

For the Applicant	: Ms. Vidhi Nigam Singh, Advocate
For the Respondent	: None

**ORDER**

Ld. Counsel for the applicant appeared.

None appeared for the Respondent.

List the matter again for a physical hearing **on 03.02.2023**.

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**